

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *283**

TO BE ANSWERED ON THE 01ST JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

NAXAL AFFECTED DISTRICTS

***283. SHRI VISHNU DAYAL RAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether naxal affected districts in the country have come down to 12 as of October 2018;

(b) if so, the factors attributed by the Government to this achievement;

(c) the details of classification used for a naxal affected district; and

(d) the steps being planned by the Government to completely eradicate naxalism?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NUMBER *283 FOR 01.01.2019.

(a) to (d) As a result of steadfast implementation of National Policy and Action Plan, the Left Wing Extremism (LWE) scenario has improved consistently over the years. The geographical spread of LWE violence has also reduced considerably. Accordingly a comprehensive review was undertaken in consultation with the States and of the 126 districts (include districts carved out of 106 districts under Security Related Expenditure (SRE) Scheme, 44 have been excluded from the SRE Scheme, thus taking the number of LWE affected districts to 82. Simultaneously, to avoid potential expansion of LWE in the new areas, 08 new districts have been included under the Scheme. A total of 90 districts are now covered under the SRE Scheme. Of these 30 districts account for 90% of LWE violence and are categorized as most LWE affected districts.

A National Policy and Action Plan approved in 2015 envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc. While on security front, the Central Government assists the LWE affected State Government by providing Central Armed Police Forces battalions, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence etc; on development side, the Central Government has taken various measures including construction of roads, installation of

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mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas. Further, the Government has approved a new scheme 'Special Central Assistance for most LWE affected districts' in 2017 for a period of 03 years with an annual outlay of Rs.1000 crore with objectives to fill the critical gaps in public infrastructure and services, which are of emergent nature.
